

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT  
LOK SABHA  
UNSTARRED QUESTION NO. 3842  
TO BE ANSWERED ON 16.03.2026**

**PRADHAN MANTRI VIKSIT BHARAT ROZGAR YOJANA**

**3842. SHRI VARUN CHAUDHRY:**

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) the details of the target and incentives under Pradhan Mantri Viksit Bharat Rozgar Yojana (PMVBRY);**
- (b) the details of the duration of the said Yojana;**
- (c) the details of the budget allocation and expenditure incurred under the said yojana during the year 2025-2026 till date; and**
- (d) the details of the achievements vis-a-vis job creation under the said yojana till February 2026?**

**ANSWER**

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT  
(SUSHRI SHOBHA KARANDLAJE)**

**(a) to (d): The Union Cabinet, on 1 July 2025, approved the Employment Linked Incentive (ELI) Scheme, titled the Pradhan Mantri Viksit Bharat Rojgar Yojana (PMVBRY), to promote employment generation, enhance employability, and strengthen social security across all sectors, with a particular focus on the manufacturing sector. The scheme was launched on 15th August 2025. The scheme has a registration period of two years from 01.08.2025 to 31.07.2027 and a budgetary outlay of ₹99,446 Crore. The scheme aims to incentivise creation of more than 3.5 Crore jobs all across the country, over a period of 2 years.**

**The scheme comprises of two parts i.e. Part A and Part B and focuses on providing support to both employees and employers by way of incentives. The scheme provides for incentives for 1.92 crore new eligible employees under Part A. Incentive for creation of approx. 2.59 crore additional jobs to employers is provided for under Part B of the scheme.**

**Contd..2/-**

**Under Part A of the scheme, the first-time employees of both existing and new establishments shall be eligible for an incentive equivalent to one month's EPF wage, subject to a maximum of ₹15,000. This incentive will be payable in two instalments during the first year of employment. The first instalment, up to ₹7,500, shall be disbursed after completion of six months of continuous employment. Eligibility for the second instalment shall arise after completion of twelve months of employment and successful completion of the prescribed Financial Literacy Programme. This second instalment shall be credited to an appropriate savings instrument / saving account for a specified period.**

**Part B incentivizes employers by providing up to ₹3,000 per month for each additional employment sustained for at least 6 months.**

**As on February 2026, a total of 55.9 lakh First Time Employees and 1.14 crore Re-joiners have been enrolled under the PMVBRY Scheme.**

**The scheme commenced from 1st August 2025, and incentive is payable only upon successful completion of 6 months of continuous employment.**